

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 7th January, 2020

No. HC.VII-167 (Pt.-VII)/2014/222/A : The two day "Skill Development Programme" for the staff of Subordinate Courts of Assam, deferred vide High Court Notification No. HC.VII-167(Pt.-VI)/2014/7348/A, dated 16th December, 2019, will now be held on **19.02.2020 & 20.02.2020** at the Judicial Academy, Assam at Amingaon.

The Resource Person / Participants nominated earlier vide High Court Notifications No. HC.VII-167(Pt.-VI)/2014/7204/A & HC.VII-167(Pt.-VI)/2014/7205/A, dated 5th December, 2019, are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VII)/2014/223 - 237/A , dated 07.01.2020

Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member MACT, Sonitpur, Tezpur / Dhubri. He / she is requested to inform the nominated participants of his / her establishment accordingly.
7. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participants of his / her respective District.

8. The Chief Judicial Magistrate,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur /

Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat

9. The Treasury Officer,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat
10. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. Shri Abdul Haque, Sheristadar, O/o the District & Sessions Judge, Goalpara.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
14. The nominated participant concerned.

The nominated staff (District-wise) are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail (ja@assam.gov.in) on or before 20.01.2020 to enable the Academy to arrange for accommodation. Accommodation will be arranged at "SVD House" (near LGBI Airport), Garal Village, New Airport Road-

Name & Designation	Mobile No (in use)	Date of arrival	Time	Date of departure	Time
		18.02.2020 (evening) OR 19.02.2020 (Morning)		20.02.2020 (Evening) OR 21.02.2020 (Morning) (After breakfast before 10 a.m.)	

The participants, who intend to avail assistance to reach the place of accommodation [i.e. "SVD House" (near LGBI Airport), Garal Village, New Airport Road] are to report to the Judicial Academy, Assam at Amingaon at 4.00 p.m. positively on 18.02.2020. Arrangement has been made by the Judicial Academy, Assam to take the participants to SVD House from the Judicial Academy, Assam, for convenience.

15. C.A. to the Registrar General, Gauhati High Court, Guwahati.
(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Judicial)